

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

OA/350/1549/2017
M.A/350/880/2017
M.A 350/52/2018

Date of Order: 24.01.2018

Coram : Hon'ble Ms. Manjula Das, Judicial Member

1. Mritunjoy Sarkar, s/o Late Kashinath Sarkar, aged about 63 years. Retired Hd. Clerk, residing at 16, LMC Sarani 2nd Bylane, Baksara, Howrah: 711110
2. Prabir Kumar Dutta, s/o Late Prohhat Kumar Dutta, aged 57 yrs., Retired Catg: Inspector, residing at 4, Dr. Ashutosh Sastri Road, Kolkata: 700010.
3. Prabir Kumar Mazumder, s/o Late Bimal Krishna Mazumdar, aged about 59 yrs, residing at 17, Purbapara, Belghoria, Kolkata: 700056.
4. Kushal Chatterjee, s/o K.K Chatterjee, aged about 54 yrs. Retired Chief Catg: Inspector, S.E Railway and residing at 55, Shatiram Rasta, Bally, Howrah, Pin: 711201.

---Applicants

-Versus-

1. Union of India, service through the General Manager, S.E. Railway, 13, Garden Reach Road, Garden Reach, Kolkata 700043.
2. The Chief Personnel Officer, S.E. Railway, 13, Garden Reach Road, Garden Reach, Kolkata 700043.
3. F.A. & C.A.O, S.E. Railway (Perm), 13, Garden Reach Rd, Garden Reach, Kolkata 700043
4. Chief Comml: Manager, S.E. Railway, 14, Strand Rd, New Koilaghat, Kolkata 700001.
5. Senior Personnel Officer (Comml:) 14, Strand Rd., New Koilaghat, Kolkata 700001.

-----Respondents

For the Applicant : Mr. D.K Mukhopadhyay, Counsel

For the Respondents : Mr. B.P Manna, Counsel

O R D E R(Oral)

Per : Ms. Manjula Das, Judicial Member:

1. Both sides present.
2. Ld. counsel for the applicants, Mr. D.K Mukhopadhyay prays for withdrawal of the matter due to some defect.
3. The O.A No. 1549/2017, as well as M.As No. 880/2017 and 52/2018 are dismissed as 'being withdrawn'.
4. However, liberty is being granted to file a fresh O.A

(Manjula Das)

